41

			·	
1	2	3		4
13	मैरि- मःचन	10	25	तमिलनाड्
14	नामरूप: जी टी	103.5	151	असम
15	लाकवा एंड मो बाइ ल	81.0	113	असम
16	बारा- पुरा जीटी	16.5	29	त्रिपुरा
17	रोखिया जी टी	16.0	35	ब्रिपुर ।
	जोड़ :	3873	9638	

Central Revenue Collections

- *174. SHRI SANGH PRIYA GAUTAM: Will the Minister of FINANCE be pleased to state:
- (a) whether it is a fact that for the second consecutive year, Government's budget estimates of Central revenue collections in 1993-94 are going haywire, if so, the details thereof;
- (b) what is the expected shortfall during the current year, as compared to the revised estimates;
- (c) whether it is a fact that recovering the amount of gap and maintaining the projected growth rate in revenue collection in the second half of the year will be a difficult task; and
- (d) what steps Government have taken or propose to take toward off such a predicament

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (M.V. CHAND-RASHEKAR MURTHY: (a) to (d) The reused estimates for 1993-94 have not yet been formulated. The revenue collection from major direct taxes namely, income tax and corporation tax is marginally up by 0.52% while the collection from customs and central excise duties is short by (--)6.20% during April—November, 1993 over April— November, 1992. However, all possible efforts would be made to maximize the revenue collections during the remaining part of the year to achieve the estimates.

to Questions

Priority Sector Lending by Banks

175. SHRI ASHOK MITRA.: Will the Minister of FINANCE be pleased to state:

- (a) whether Government are considering any proposal to lower the floor of 'priority sector' lending by banks from the existing stipulation of 40 percent;
- (b) whether it would be agreeable to enforce a uniform set of regulations for all banks, nationalised, private or foreign, in respect of 'priority sector' lending setting out minimum precentages for each of the major categories, namely, export, agriculture smallscale industries, and poor borrowers coming under the Differential Rate of Interest Scheme: and
- (c) if the answer to part (b) in the negative, the reason thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY **AFFAIRS** ABRAR AHMED): (a) No, Sir.

(b) and (c) There is no proposalatpresent under consideration of the Government and Reserve Bank of India to enforce a uniform set of regulation for all banks including foreign banks operating in India, in respect of Priority .Sector tendings. The priority sector lendings target and sub-targets are uniform for the domestic banks both in the public sector and private sector. However, different targets and sub-targets have been stipulated for foreign banks operating

in India as these banks have branch net work only in the metropolitan/part centres and they are not in at position to extend credit facilities to pririoty sector borrowers in the rural areas such as agriculture, village and cottage industries, artisans, etc. In view of this position, the priority sector lending

target and sub-targets stipulated for domestic banks have not been uniformly made applicable to the foreign banks operating in India. The priority sector lending target and subtargets stipulated for the domestic banks and the foreign banks operating in India are given below:—

,	Category of Advances							Percentages of net bank credit (NEC)	
	DC	H	STIC	BAN	iks		• • •		
1.	Priority Sector Advances .							40	
2.	Advances to Agriculture .		-					18	
3.	Advances to weaker Sections							10	
4.	Advances to Small borrowers wi	thio	the S	SI seg	ment			40% of SSI advances	
5.	DRI Advances	•	•	٠	•	٠	•	1% of total advances at the end of previous year.	

FOREIGN BANKS OPERATING IN INDIA

1.	Priority Sector advances (to be achieved by end of March, 1994).							32	
Ż.	Export Credit								10
3	Advances to SSI								10

Telephone Connections in the Rural Areas

*176. PR- MURLI MANOHAR JOSHI: SHRI TRILOKI NATO CHATUR-VEDI:

WW the Minister of COMMUNICA-TIQNt be pleased to stats;

- (a) what is the number of villages Statewise which have been provided with tele-phone connections in 1990-91, 1991-92, 1992-93 and so far is 1993-94 together with the targets fixed for each Stats;
- (b) what is the State-wise percentage of telephones installed in the villages which are in good working condition; and
- (c) what is the average cost of installation and maintenance of a rural telephone and whether Government have evolved any

suitable methodology to make them financially viable ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a,) As a first step Government of India have decided to pro-vide telephone facility in the Panchayat villages progressively by 31-3-1995 subject to availability of resources.

The details in respect of such Panchayat villages are given is Annexure [See Appendix CLXIX, Annexure No. 36].

- (b) The details are given in the Annexure (See Appendix CLXDC, Annexure No. 36).
- (c) (i) The average cost of installation of a rural telephone ranges upto Rs, 1.25 lakhs (Approx).